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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 7 OF 2025

IN THE MATTER OF:

ALAYA SAMANTARAY

APPLICANT

VERSUS

STATE OF ODISHA AND OTHERS

RESPONDENTS

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DATE: 23/12/2025

SANKAR PRASAD PANI



PLACE: BHUBANESWAR

ASHUTOSH PADHY
ADVOCATE

Plot No 2132/4814, NageswarTangi, Bhubaneswar
751002, EMAIL: sankarprasadpani@gmail.com, CELL-
9437279278



BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLAKATA

(Under Section 18(1) read with Section 14(1), 15 of

The National Green Tribunal Act 2010)

Original Application No.- 7 of 2025

IN THE MATTER OF

Alaya Samantaray

APPLICANT

VERSUS

State of Odisha and Others

...RESPONDENTS

MEMO OF DOCUMENTS FILED ON BEHALF OF APPLICANT

IT IS MOST RESPECTFULLY SUBMITTED

1. That the Executive Engineer RWS&S Division Kendrapara on dated 13/11/2024 invited bid for the work of Water supply, sewerage disposal and sanitary installation for Eco-Retreat at Pentha under Rajnagar Block in Kendrapara district. Copy of the bid invitation letter dated 13/11/2024 is annexed here unto as **ANNEXURE-1**.
2. It is pertinent to mention here that the above mentioned works are permanent in nature and the above said works are being done in the Eco- Retreat site at Pentha under Rajnagar Block of Kendrapara district in violation of CRZ norms.
3. That the applicant has also visited the site in question on dated 17/12/2025 and took certain photographs which shows permanent construction over the site in question such as Transformer, septic tanks of toilets, morrum spread on sea beach and compacted using rollers, concrete plinth for electric connection, Speed boats with high noise, high mask light, motor vehicles and erection of electric poles over the



site in question. Copy of the photographs dated 17/12/2025 is annexed here unto as **ANNEXURE-2**.

4. Needless to state that the site in question is the nesting site for olive ridley turtle and presence of dolphins have been reported earlier. This kind of activity will have a serious impact on the species.
5. Further all these kind of activities are organized by Tourism Department and does not constitute any forestry activity or activity relating to eco-tourism which are organized by Tourism Department.

DATE- 23/12/2025

APPLICAT THROUGH

PLACE- BHUBANESWAR

ADVOCATE



OFFICE OF THE EXECUTIVE ENGINEER,
RWS&S DIVISION, KENDRAPARA.

At : Ichhapur, Post : Shree Baladevjew, Email: eerwsskendrapara@gmail.com

INVITATIONS FOR BIDS (IFB) [e-Procurement]

Bid Identification No. RWS/ 32 /2024-25

Letter No. 5305 / Dated. 13.11.2024

- 1 The Executive Engineer, RWS&S Division, Kendrapara on behalf of Governor of Odisha invites percentage bid in **SINGLE** cover system on urgent basis in **ONLINE MODE** from eligible contractors for Water supply , sewerage disposal and sanitary installation for Eco-Retreat at Pentha under Rajnagar Block in Kendrapara District.
- 2 Name of the work : Water supply , sewerage disposal and sanitary installation for Eco-Retreat at Pentha under Rajnagar Block in Kendrapara district.
- 3 No. of Work : **01 No. (One) only**
- 4 Value of the Work : **₹ 14.95 Lakhs**
- 5 Concerned tender inviting authority : Executive Engineer, RWS&S Division, Kendrapara
- 6 Cost of Bid documents (Rs.) (Online) : **₹ 6000/-**
- 7 Cost of Security deposit (Online) : **₹ 15000 /-**
- 8 Class of Bidder : **“ D” and “C”**
- 9 Period of Completion : 30 days
- 10 Availability of bid documents in the website : **From date. 19.11.2024 at 10.00 A.M to date. 27.11.2024 till 5.30 P.M**
- 11 Last Date & Time of seeking tender clarification : Up to **20.11.2024** till 5.30 P.M
- 12 Date of Opening of Bid : **28.11.2024 at 11.00 A.M onwards**

The bidders have to participate in the tender through **ONLINE** bidding only. Further details can be had from the website i.e <http://tendersodisha.gov.in>. The bid shall be accompanied with valid Contractor Registration Certificate, PAN, GST, No relation certificate in Schedule-A, Affidavit in support of authenticity of documents in Schedule-F and information regarding current litigation in Schedule-E.

Subsequent corrigendum / addendum if required shall only be appeared in the above website.

Sd/-
Executive Engineer,
RWS&S Division, Kendrapara

Memo No. 5306 / Dated. 13.11.2024

Copy with soft copy submitted to the Deputy Director (Advertisement)-cum-Deputy Secretary to Govt. in I & Public Relation. Department, Odisha , Bhubaneswar for information with a request to arrange immediate publication of the e-procurement notice in two consecutive issues of one local English daily newspaper and two local Odia daily newspaper for wide circulation and for General information. The advertising Manager is requested to send the copies of the Advertisement to this office for reference and record.

Encl : CD along with hard copy.

Sd/-
Executive Engineer,
RWS&S Division, Kendrapara

Memo No. 5307 / Dated. 13.11.2024

Copy with soft copy submitted to the Head (State Portal Group) Information and Technology Centre of State Secretariat Odisha, Bhubaneswar to display this e-Procurement notice in the State Government website.

Encl : CD along with hard copy

Sd/-
Executive Engineer,
RWS&S Division, Kendrapara

Memo No. 5308 / Dated. 13.11.2024

Copy in duplicate submitted to the Additional Chief Engineer, RWS&S Circle, Cuttack for favour of information and necessary action. He is requested to kindly display one copy of Tender Call Notice in the Office Notice Board for wide circulation.

Sd/-
Executive Engineer,
RWS&S Division, Kendrapara

Memo No. 5309 / Dated. 13.11.2024

Copy in duplicate submitted to the Engineer-in-Chief, RWS&S / Chief Engineer-I/II, RWS&S / Engineer-in-Chief, PH, Odisha, Bhubaneswar / All Additional Chief Engineers, of RWS&S Circle's and PH Circle's for favour of information with a request ,kindly display one copy of Tender Call Notice in the Office Notice Board for general information.

Sd/-
Executive Engineer,
RWS&S Division, Kendrapara

Memo No. 5310 / Dated. 13.11.2024

Copy forwarded to All the Superintending Engineer / Executive Engineer, RWS&S Divisions / All Superintending Engineer /Executive Engineer, PH Division / All Superintending Engineer /Executive Engineer, RWSS Mechanical Division for information with a request to display the Tender Call Notice in their Notice Board for general information.

Sd/-
Executive Engineer,
RWS&S Division, Kendrapara

Memo No. 5311 / Dated. 13.11.2024

Copy to the Assistant Executive Engineer, RWS&S Sub-Division, Pattamundai / Assistant Executive Engineer, RWS&S Sub-Division, Kendrapara / DAO / A.E.E,Estimator / A.E Estimator / Cashier / Head Clerk / office Notice Board / Guard file under this Division / Contractor Association Notice Board, Odisha, Bhubaneswar for information.

Sd/-
Executive Engineer,
RWS&S Division, Kendrapara

THAT THE BELOW ATTACHED PHOTOGRAPH DATED 17/12/2025 SUGGESTS THE STATE RESPONDENT HAS ERECTED PERMANENT ELECTRIC POLES OVER THE SITE IN QUESTION.



THAT THE BELOW ATTACHED PHOTOGRAPH DATED 17/12/2025 SUGGESTS THE STATE RESPONDENTS HAVE CONSTRUCTED PERMANENT STRUCTURES OVER THE LAND IN QUESTION



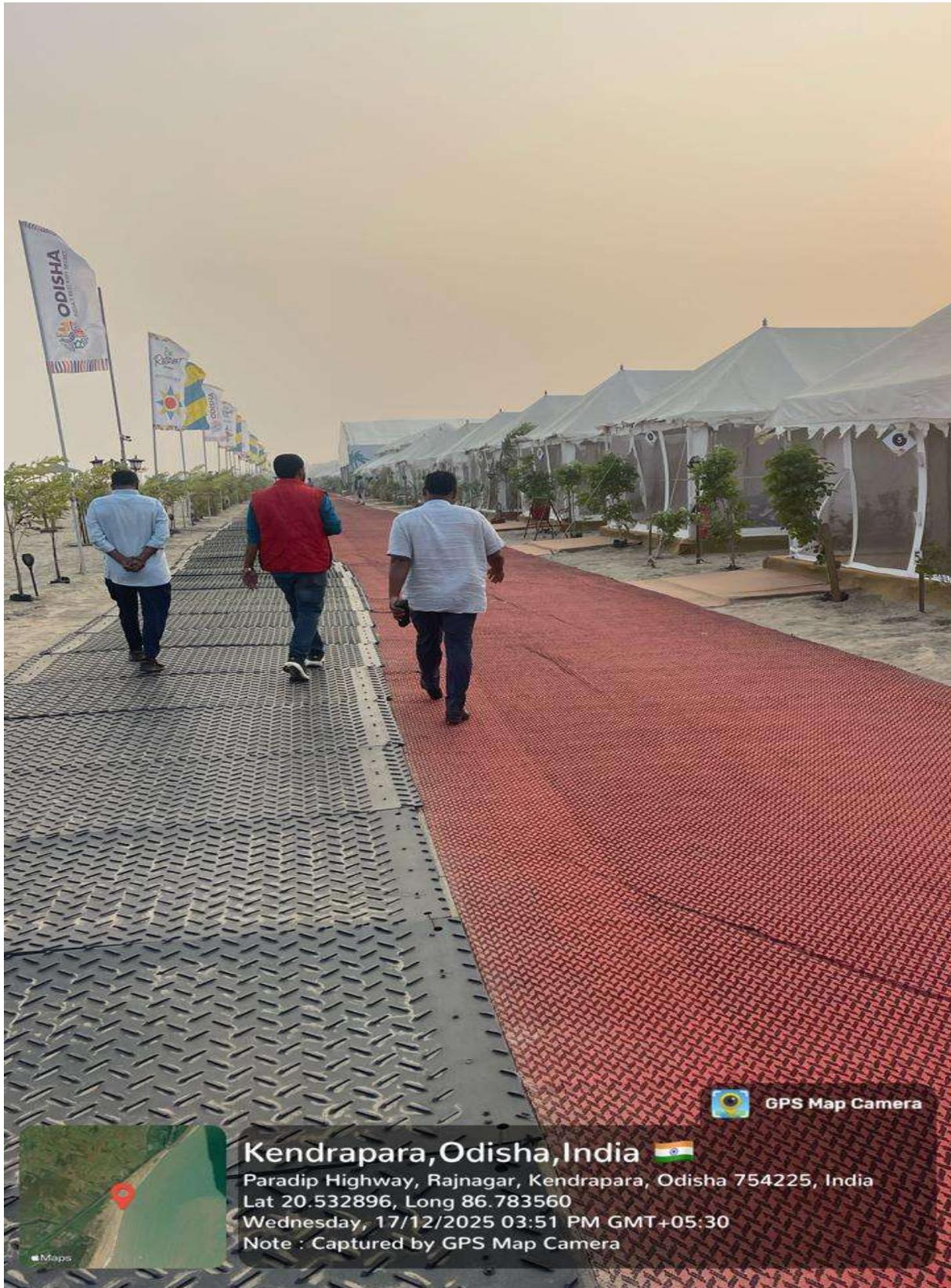
THAT THE BELOW ATTACHED PHOTOGRAPH DATED 17/12/2025 SUGGESTS THE STATE RESPONDENTS HAVE CONSTRUCTED PERMANENT STRUCTURES OVER THE LAND IN QUESTION



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THAT THE BELOW ATTACHED PHOTOGRAPH DATED 17/12/2025 SUGGEST THE STATE RESPONDENTS HAVE COMPACTED THE LAND WITH MORRUMS



THAT THE BELOW ATTACHED PHOTOGRAPH DATED 17/12/2025 SUGGESTS THE STATE RESPONDENT HAS ERECTED PERMANENT ELECTRIC POLES OVER THE SITE IN QUESTION.



THAT THE BELOW ATTACHED PHOTOGRAPH DATED 17/12/2025 SUGGESTS THE STATE RESPONDENT HAS CONSTRUCTED PERMANENT STRUCTURES OVER THE SITE IN QUESTION.



THAT THE BELOW ATTACHED PHOTOGRAPH DATED 17/12/2025 SUGGESTS MOTOR VEHICLES ARE USED OVER THE SITE IN QUESTION WHICH IS A NESTING SITE OF OLIVE RIDLEY TURTLE.



THAT THE BELOW ATTACHED PHOTOGRAPH DATED 17/12/2025 SUGGESTS HIGH SPEED MOTOR BOATS ARE USED OVER THE SITE IN QUESTION WHICH IS A NESTING SITE OF OLIVE RIDLEY TURTLE.



THAT THE BELOW ATTACHED PHOTOGRAPH DATED 17/12/2025 SUGGESTS HIGH SPPEED MOTOR BOATS ARE USED OVER THE SITE IN QUESTION WHICH IS A NESTING SITE OF OLIVE RIDLEY TURTLE





Sankar Pani <sankarprasadpani@gmail.com>

Memo of documents filed on behalf of Applicant in OA 07/2025, NGT-EZ.

1 message

Sankar Pani <sankarprasadpani@gmail.com>

Tue, Dec 23, 2025 at 1:46 PM

To: Satyabrata Mohanty <mohanty12satyabrata@gmail.com>, Dn Ray <raydnr@gmail.com>

Dear Sir, please find the attachment.

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Sankar Prasad Pani, Environment Lawyer
National Green Tribunal Kolkata & Orissa Highcourt
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Bhubaneswar, 751002
Cell- 9437279278
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